

**Cases registered for naxalite attacks**

932. SHRI P.R. RAJAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) how many cases of Naxalite attacks have been registered in the country since 2004; and
- (b) the details of deaths of civilians and security personnel in these attacks?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL): (a) and (b) Crime related to naxalite violence is registered, investigated and prosecuted by the State Governments concerned.

As per information available, in 2004 there had been 100 casualties in security forces and 466 in civilians in naxalite violence, in 2005 there had been 153 casualties in security forces and 524 in civilians, in 2006 there had been 157 casualties in security forces and 521 in civilians and in 2007, upto 31-10-2007, there have been 188 casualties in security forces and 383 in civilians.

**Efforts to tackle naxalites activities in States**

†933. SHRI PYARELAL KHANDELWAL: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that inspite of many promises made to deal with Naxals, the incidents of Naxalite attacks have increased; if so the State-wise details thereof;
- (b) whether Government would consider to constitute a common task force to sternly deal with Naxalites in naxal affected regions;
- (c) the State-wise details of the efforts being made by Government to stop Naxalites terror in Naxal-affected states;
- (d) whether any review of the aforesaid efforts has been done; and
- (e) if so, the details thereof;

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL): (a) to (e) As per information available, in 2007, till 31-10-2007, there have been 1285 incidents and 571 casualties, as against 1285 incidents and 610 casualties in the corresponding period of 2006.

State Governments share intelligence and conduct need-based inter-State joint police operations against naxalites. At the Central level, a Task Force under Special Secretary (Internal Security), consisting of officers of intelligence agencies, State police forces and Central paramilitary forces, has also been set up to bring about co-ordination between authorities of different States as may be necessary.

The concerned State Governments undertake necessary action in respect of naxalite activities. The Central Government supplements their efforts and resources by various measures, which include deployment of Central paramilitary forces to assist the State police forces, sanctioning of India Reserve battalions to the States, assistance for strengthening of the State police and intelligence agencies, reimbursement of security-related expenditure, assistance in training of State police forces, sharing of intelligence, bringing about inter-State coordination and assistance in development works.

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†Original notice of the question was received in Hindi.

The Central Government maintains a close and continuous watch on naxalite activities. Apart from institutional mechanisms for review, periodic visits to the various States are also undertaken and detailed consultations with the State Government authorities are held about various developments and the steps required to check and control naxalite activities.

**Maoists acquiring air borne capabilities in Orissa and Jharkhand**

934. MS. PRAMILA BOHIDAR:

SHRI B.J. PANDA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that as per reports, the Maoists are not only equipped with sophisticated weapons and communication system, but also with airborne capabilities, especially in Orissa and Jharkhand regions;

(b) if so, the details thereof; and

(c) the action plan of the Centre to effectively control this menace?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL): (a) to (c) As per information available, Maoists have sophisticated weapons and communication system; there are no reports to suggest that they have airborne capabilities in Orissa and Jharkhand.

The concerned State Governments undertake necessary action in respect of naxalite activities. The Central Government supplements their efforts and resources by various measures, which include deployment of Central paramilitary forces to assist the State police forces, sanctioning of India Reserve battalions to the States, assistance for strengthening of the State police and intelligence agencies, reimbursement of security-related expenditure, assistance in training of State police forces, sharing of intelligence, bringing about inter-State coordination and assistance in development works.

The Central Government maintains close and continuous watch on the situation, including detailed consultations with the State Government authorities about various developments and the steps required to check and control naxalite activities.

Taking steps as appropriate and necessary, having regard to the situation obtaining, is a continuous process.

**Relaxing working visa norms for Chinese**

935. SHRI MAHENDRA MOHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government has relaxed working visa norms for Chinese citizens in the recent past to work with private agencies particularly in the field of oil exploration;

(b) if so, the details thereof;

(c) whether it is also a fact that security agencies had also expressed concerns over issuance of visa to such large number of Chinese nationals to work in private oil exploration company; and

(d) if so, the details thereof and how many Chinese nationals have been given working visas to work with private companies, with the details of companies?